

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE AT CHENNAI.**

Original Application No.120 of 2021 (SZ)

Tribunal on its own motion Suo-Motu
based on The news items published in
Dinamalar Tamil e-edition Dated, 26.04.2021,
under the caption "Crisp colored fish Farms
are accused of affecting groundwater".

Vs

1. The Secretary to Govt. of Tamil Nadu,
Department of Environment & Forest,
Govt. Secretariat, Fort. St. George,
Chennai, Tamil Nadu – 600 009 & ors.

...Respondents

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**Filed by
Thiru.S. Sai Sathya Jith,
Advocate, Chennai**

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1. The Secretary to Govt. of Tamil Nadu,
Department of Environment & Forest,
Govt. Secretariat, Fort. St. George,
Chennai, Tamil Nadu – 600 009.
2. The Chairman,
Tamil Nadu Pollution Control Board,
No. 76, Anna Salai, Guindy,
Chennai, Tamil Nadu - 600 032.
3. Department of Fisheries,
Rep. by its Commissioner,
3rd Floor, Integrated Animal Husbandry
And Fisheries Building, Nandanam,
Chennai – 600 035.
4. The District Collector,
Tiruvallur District,
First Floor, Collectorate,
Tiruvallur - 602 001.
5. State Ground and Surface Water
Resources Data Centre,
Rep. by its Regional Director,
E-Wing, G-Block, Rajaji Bhavan,
CGO Complex, Besant Nagar,
Chennai – 600 090.

... Respondents


29/11/2021
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

REPORT FILED ON BEHALF OF THE 2ND RESPONDENT
TAMIL NADU POLLUTION CONTROL BOARD.

I, R. Rajamanickam , S/o. P.M. Ramasamy, Hindu, aged about 57 years, having my office at No. 76, Mount Salai, Guindy, Chennai - 600032, do hereby solemnly affirm and sincerely state as follows:-

1. I am the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai and I am filing this Report on behalf of the 2nd Respondent Tamil Nadu Pollution Control Board and as such I am well acquainted with the facts of the case as per records.

2. It is respectfully submitted that the Hon'ble NGT in its order dt.04/06/2021 directed inter alia as follows:

“ Para 8. In order to ascertain the genuineness of the allegations made in the newspaper report and its impact, we feel it appropriate to appoint a joint committee comprising of (1) The District Collector, Thiruvallur District or a Senior Officer not below the rank of assistant Collector, or Sub Divisional Magistrate as deputed by the District Collector, (2) a Senior Officer from the Department of Fisheries as deputed by its Commissioner, (3) a Senior Officer from Tamil Nadu Pollution Control Board (TNPCB) designated by its Chairman, (4) a Senior Officer from the State Ground and Surface water Resources Data Centre to inspect the area in question and submit a factual as well as action taken report, if there is any violation found.

3. It is respectfully submitted that in pursuance to the said order, Joint Committee inspected the ornament fish culture ponds located in Lakshmipuram, Periyar Nagar in Pamadhukulam Panchayat,


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Sarathkandigai, Krishnampet, Mettupalayam and Konimedu on 25.06.2021 and 14.07.2021. During inspection it was noticed that the waste water generated from the vannameen culture ponds are utilised for irrigation purpose only. The waste water samples were collected in the discharge points of vannameen culture ponds in various villages and analysed in the TNPCB lab. The ROA of waste water samples is as follows:

Fish pond
Consolidated Statement ROA

Sl. NO.	Parameters	Stand ards	25.06.2021						
			Laksh mipura m Raw Water	Laksh mipura m Waste Water	Periyar Nagar Waste Water	Srath kandigai Waste Water	Krishnap et Waste Water	Mettu palay am Waste Water	Koni Medu Waste Water
1	pH	5.5 to 9	7.17	7.11	9.30	8.91	7.16	7.21	8.75
2	Total Suspe nded Solids	100	28	32	16	12	26	24	22
3	Total Dissolv ed Solids	2100	1314	1396	718	340	1412	2914	938
4	Chlorid es	1000	433	532	219	50	511	1167	417
5	Sulpha tes	1000	302	276	172	96	232	412	110
6	B O D at 27°C for 3 Days	30	7	5	6	5	6	8	7
7	C O D	250	64	48	56	48	56	64	56
8	Zinc		<0.01	<0.01	<0.01	<0.01	<0.01	0.08	<0.01
9	Coppe		<0.033	<0.033	<0.033	<0.033	<0.033	<0.03	<0.033


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	r							3	
10	Cadmium		<0.013	<0.013	<0.013	<0.013	<0.013	<0.013	<0.013
11	Lead		<0.07	<0.07	<0.07	<0.07	<0.07	<0.07	<0.07
12	Nickel		<0.05	<0.05	<0.05	<0.05	<0.05	<0.05	<0.05
13	Total Chromium		<0.05	<0.05	<0.05	<0.05	<0.05	<0.05	<0.05
14	Hexavalent Chromium		<0.05	<0.05	<0.05	<0.05	<0.05	<0.05	<0.05

**Fish pond
Consolidated Statement ROA**

Sl. NO	Parameters	Standards	14.07.2021							
			Nandha Kumar Fish Pond	Ramesh & Cnithirai selvan Fish Pond	Nalla mayan Fish Pond	Mohan Fish Pond	Sathish Fish Pond	Kaviraja Fish Pond	Senraya perumal Fish Pond	Elanchezhyan Fish Pond
1	pH	5.5 to 9	7.60	7.11	8.05	7.17	7.50	8.94	8.93	7.40
2	Total Suspended Solids	100	16	36	12	24	22	16	22	18
3	Total Dissolved Solids	2100	980	830	2022	804	602	308	324	644
4	Chlorides	1000	364	295	620	275	210	87	79	200
5	Sulphates	1000	176	134	536	174	98	78	72	108
6	BOD at 27°C for 3 Days	30	6	8	3	7	6	5	7	5
7	COD	250	56	72	40	64	56	40	64	48


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 TAMIL NADU POLLUTION CONTROL BOARD
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4. It is respectfully submitted that on perusal of the report of analysis, the following conclusions were arrived

- The analysed parameters in waste water samples from the ornament fish culture in small concrete tanks are generally within the permissible limits.
- It is recommended that the waste water generated shall be utilised for irrigation purpose then and then without any stagnation in the earthen ponds.

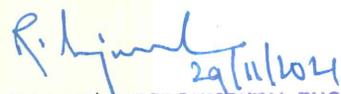
5. It is submitted that the soil samples were collected by the Fisheries Department to analyse in the Lab of Agricultural Department.

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal may be pleased to pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.


29/11/2024
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.
BEFORE ME

VERIFICATION

I, R.Rajamanickam, S/o P.M.Ramasamy , working as Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai, do hereby verify that the contents of above report are true to the best of my knowledge through records.


29/11/2024
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
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THE 2ND RESPONDENT - TAMIL
NADU POLLUTION CONTROL
BOARD.**

**Advocate for Respondent: TNPCB
Thiru.S. Sai Sathya Jith,
Advocate, Chennai.**

Date: 29.11.2021.

Date of hearing on:16.12.2021

